## In the Central Administrative Tribunal Calcutta Bench

CPC 144 of 1997 (OA 1009 of 1997)

Present: : Hon'ble Mr. D. Purkayastha, Judicial Member Hon'ble Mr. B.P. Singh, Administrative Member

Ujjal Kr. Mondal

- VS -

Eastern Railway

For the Applicant : Mr. S.K. Ghosh, Advocate

For the Respondents: Mr. P.K. Arora, Advocate

Heard on: 18-02-99

Date of Jüdgement: 18-02-99

## ORDER

## D. PURKAYASTHA JM

Ld. Advocate Mr. Ghosh on behalf of the applicant submits that the applicant did not receive the release order till date for the purpose of joining to the post at Rampurhat. As soon as he would receive the release order, he would join there. So, he does not press for contempt petition. However, respondents are directed to furnish a copy of the release order for compliance, if not sent, within 15 days from to-day. And applicant would not quite any advantage from the order passed by us to-day Accordingly, contempt petition is disposed off.

B.P.Singh ) Member (A)

Member(J)